

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2636**  
TO BE ANSWERED ON 15.12.2015

**Pollution-Free Cities**

2636. SHRI RAMA KISHORE SINGH:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether any effective steps have been taken by the Government to keep tourist places, historical places and the cities pollution-free;
- (b) if so, the details of funds allocated and spent for implementation of such schemes, during the last three years and the current year, State-wise particularly Bihar;
- (c) whether any agreement has been signed between Union Government and State Governments to keep the cities pollution-free; and
- (d) if so, the details of assistance provided to State Governments in this regard?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

(a) to (d) A number of measures have been taken by the Government to control pollution in the cities including the places of tourist and historical importance. The Central Pollution Control Board is coordinating the activities relating to prevention and control of pollution with the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs). CPCB periodically organize interactive and review meetings with SPCBs/PCCs including Bihar State Pollution Control Board on various issues relating to prevention and control of pollution. The important issues reviewed in such meetings and the action plans formulated include water and air quality monitoring, industry specific pollution abatement programmes, restoration of environmental quality in critically polluted areas, waste management, river cleaning programme and Environmental Management in Heritage, Pilgrimage and Tourist Centres including Taj Protection etc. Since the existing mechanism provided under various Acts and Rules adequately spells out the mandate of the Central Government and the State Governments for protection of the environment in the country, it is not necessary to have any formal agreement between the Central Government and the State Governments for keeping the cities pollution free.

The Assistance for Abatement of Pollution, financial support for setting up of Common Effluent Treatment Plants and National Air Quality Monitoring Programme implemented in association with Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs) are the important schemes aimed at pollution control. The details of financial support provided for these schemes are given at Annexure I and Annexure II respectively.

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Annexure I referred in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 2636 due for answer on 15.12.2015 regarding "Pollution-Free Cities" raised by Shri Rama Kishore Singh

| S. No.       | SPCB/PCC                                                       | 2012-13       | 2013-14       | 2014-15        | 2015-16 (till 30.11.2015) |
|--------------|----------------------------------------------------------------|---------------|---------------|----------------|---------------------------|
| 1.           | Assam                                                          | 4.66          | 31.13         | 00.00          | 00.00                     |
| 2.           | Chandigarh                                                     | 9.70          | 27.95         | 00.00          | 44.25                     |
| 3.           | Centre for Science and Environment, Delhi (NGO) – for Training | 37.55         | 00.00         | 32.75          | 60.00                     |
| 4.           | Goa                                                            | 00.00         | 6.75          | 00.00          | 00.00                     |
| 5.           | Gujarat                                                        | 420.00        | 545.00        | 840.00         | 756.00                    |
| 6.           | Himachal Pradesh                                               | 00.00         | 00.00         | 50.00          | 00.00                     |
| 7.           | Karnataka                                                      | 96.47         | 00.00         | 00.00          | 00.00                     |
| 8.           | Manipur                                                        | 34.85         | 23.74         | 38.16          | 47.52                     |
| 9.           | Meghalaya                                                      | 38.33         | 00.00         | 00.00          | 00.00                     |
| 10.          | Mizoram                                                        | 51.05         | 36.34         | 185.00         |                           |
| 11.          | Nagaland                                                       | 17.25         | 00.00         | 00.00          | 00.00                     |
| 12.          | Sikkim                                                         | 15.40         | 00.00         | 00.00          | 00.00                     |
| 13.          | Tripura                                                        | 14.19         | 23.15         | 00.00          | 00.00                     |
| <b>TOTAL</b> |                                                                | <b>739.45</b> | <b>694.06</b> | <b>1145.91</b> | <b>907.77</b>             |

**Funds released under the Scheme 'Assistance for Abatement of Pollution'/Common Effluent Treatment Plants during the last three years and the current year**

Annexure II referred in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 2636 due for answer on 15.12.2015 regarding "Pollution Free Cities" raised by Shri Rama Kishore Singh.

**Details of Payment Released to Various Monitoring Agencies under National Air Quality Monitoring Programme (NAMP) till November 2015:**

| S.No. | Name of Monitoring Agency  | 2012-13<br>(Amount in Rs.) | 2013-14<br>(Amount in Rs.) | 2014-15<br>(Amount in Rs.) | 2015-16<br>(Amount in Rs.)<br>till Nov. 2015 |
|-------|----------------------------|----------------------------|----------------------------|----------------------------|----------------------------------------------|
| 1.    | Andhra Pradesh SPCB        | 9365000                    | 8450000                    | 7666250                    | -                                            |
| 2.    | Assam SPCB                 | 2920000                    | 8690000                    | 7842500                    | -                                            |
| 3.    | Chandigarh PCC             | 248333                     | 1986667                    | -                          | -                                            |
| 4.    | Chattisgarh ECB            | 1373750                    | -                          | -                          | 1526250                                      |
| 5.    | Gujarat SPCB               | 805000                     | 3809583                    | -                          | -                                            |
| 6.    | Goa SPCB                   | 9248000                    | 8882500                    | 7125000                    | 7789333                                      |
| 7.    | Jharkhand SPCB             | 1960000                    | -                          | -                          | -                                            |
| 8.    | Himachal Pradesh SEP & PCB | 3480000                    | 5578333                    | -                          | 10128333                                     |
| 9.    | Karnataka SPCB             | 2867500                    | -                          | 354167                     | 6749583                                      |
| 10.   | Kerala SPCB                | 3808333                    | -                          | 6474167                    | -                                            |
| 11.   | Maharashtra SPCB           | 9428750                    | 7467083                    | -                          | -                                            |
| 12.   | Meghalaya SPCB             | 2496667                    | 2297500                    | -                          | 7845833                                      |
| 13.   | Madhya Pradesh SPCB        | 5153583                    | -                          | -                          | -                                            |

|     |                    |                 |                 |                 |                 |
|-----|--------------------|-----------------|-----------------|-----------------|-----------------|
| 14. | Mizoram SPCB       | 472500          | 5931667         | 1765000         | 5413333         |
| 15. | Nagaland SPCB      | 793333          | 1360000         | 906667          | -               |
| 16. | Orissa SPCB        | 3956417         | -               | 5734583         | -               |
| 17. | Punjab SPCB        | -               | -               | 7795417         | -               |
| 18. | Pondicherry PCC    | 1266000         | -               | -               | -               |
| 19. | Rajasthan SPCB     | 4788750         | -               | -               | 4218750         |
| 20. | Tamil Nadu SPCB    | 5327000         | 4399166         | 2358333         | -               |
| 21. | Uttar Pradesh SPCB | 4150000         | 9586667         | -               | 7263333         |
| 22. | Uttarakhand EP&PCB | -               | 3694334         | -               | 4085833         |
| 23. | NEERI              | 4860000         | -               | 7047000         | 10800000        |
| 24. | IIT Kanpur         | 458366          | 450000          | 3709378         | -               |
|     | <b>Total =</b>     | <b>79227282</b> | <b>72583500</b> | <b>58778462</b> | <b>65820581</b> |

Legends:

SPCB – State Pollution Control Board, SEP&PCB – State Environment Protection & Pollution Control Board, EP& PCB – Environment Protection & Pollution Control Board, PCC – Pollution Control Committee. NEERI is at present monitoring in 6 cities in 5 different states/Union territories namely Delhi, Maharashtra, West Bengal, Tamil Nadu and Andhra Pradesh.

**Source: Central Pollution Control Board,**